

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BSR DIAGNOSTIC LIMITED Date of Commencement of Liquidation: 18-03-2022; List of Stakeholders as on Date: 24-03-2023; Name of IP: Mr. Mukesh Kumar Jain; Process Number: 1; Last 5 digit of registration number: 11944

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	500919	0	0	0	NA
3	Secured financial creditors	3	1747065489	2	1603135124	0	5797500	138132865	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	17	12122373	14	3062970	0	0	9059403	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	24686225	5	5581162	0	12778474	6326589	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		30	1783874087	21	1612280175	0	18575974	153518857	